

(b) No, Sir.

(c) The emoluments and allowances drawn by the Chairman, Iron Ore Board from its inception upto the 30th April, 1974 are as follows :—

	Rs.
(i) Honorarium at Re. 1/ per month for 16½ months.	16 50
(ii) Sitting fee at Rs. 100/ per meeting for presiding over the meetings of the Iron Ore Board (9 meetings held upto 30.4.1974).	900.00
(iii) Travelling Allowances for visiting iron ore areas, excluding reimbursement of actual cost of air journeys.	124.65

Uniform Price of Steel for Industries

586. SHRI J. S. ANAND : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether it is a fact that a differential price for steel products is prevalent for large and small industries; and

(b) if so, whether Government propose to fix uniform price for small scale industries buying steel from public sector steel manufacturing units ?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD) : (a) Steel supplies to Small Scale Industries are routed through the Small Scale Industries Corporations. As the Corporations charge some amount as their remuneration, prices of steel materials supplied through them are a little higher than the prices of the materials supplied from the Steel Plants direct in wagon loads.

(b) Government have accepted in principle that supplies channelled through the State Small Industries Corporations should be available to the units at about the same price as the others getting supplies from the Steel Plants direct. The Report of a Departmental Study Group which examined this matter in detail was received in January, 1974 and is being considered by Government.

Closure of DCM Chemical Works

587. SHRI SANAT KUMAR RAHA : Will the Minister of LABOUR be pleased to state :

(a) whether it is a fact that the Delhi Cloth Mill Chemical Works is closed down due to

deteriorating industrial relations; and

(b) if so, what steps Government have taken to solve the dispute ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BAL-GOVIND VERMA) : (a) Yes.

(b) Efforts are continuing to secure resumption of work in this unit.

सेन्दूल कोल माइन्स रेस्क्यू स्टेशन, धनबाद में भ्रष्टाचार

588. श्री सीताराम सिंह :

श्री एन० एच० कुम्भारे :

श्री रवि राय :

श्री दिवजन्द्र लाल सेनगुप्ता :

क्या श्रम मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 24 मार्च, 1974 के 'दि कोल फील्ड गजट' में प्रकाशित डम आशय के समाचार की ओर दिलाया गया है कि सेन्दूल कोल माइन्स रेस्क्यू स्टेशनस कमेटी धनबाद का अध्यक्ष जाली फर्मों द्वारा जाली कोटेणन्स दिलवा कर सरकारी रुपए का दुर्विनियोग करने में अन्तर्ग्रस्त हैं;

(ख) क्या सरकार ने इस सारे मामले की कोई जांच करवाई है और यदि हां, तो उसके क्या परिणाम निकले; और

(ग) दोषी अधिकारियों के विरुद्ध सरकार ने क्या कार्यवाही की है ?

†[Corruption in Central Coal Mines Rescue Station, Dhanbad]

588. SHRI SITARAM SINGH :

SHRI N. H. KUMBHARE :

SHRI RABI RAY :

SHRI DWIJENDRALAL SEN GUPTA:-

Will the Minister of LABOUR be pleased to state :

(a) whether Governments' attention has been drawn to the news-item which appeared

†[] English translation.